

12.03 1/2 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

[English]

Study Visit Report

SHRI K.D. SULTANPURI (Simla): Sir I beg to lay on the Table a copy of the Report of on-the-spot Study Visit (Hindi and English version) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to the Head Office of the Indian Airlines, New Delhi, during February, 1987.

12.04 hrs.

GOVERNORS (EMOLUMENTS, ALLOWANCES AND PRIVILEGES)
AMENDMENT BILL*

[English]

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): Sir, I seek leave of the House to introduce a Bill to amend the Governors (Emoluments, Allowances and Privileges) Act, 1982.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Governors (Emoluments, Allowances and Privileges) Act, 1982."

The motion was adopted.

S. BUTA SINGH: Sir, I introduce the Bill.

12.04 1/2 hrs.

MATTER UNDER RULE 377

[English]

(i) Demand for steps to improve the condition of rickshaw pullers

SHRI ANADI CHARAN DAS (Jaipur): The rikshaw pullers in the country are

passing their days in great misery. The rickshaw pullers who are also human beings carry other human beings in their rickshaws and shed their sweat to earn a meagre living. This is really a very pathetic and cruel situation. The poor people just to maintain their body and soul have to pull rickshaws. We see this pitiable condition all over the country. These poor people can never come up in life through this profession because despite their hard manual work they are not able to get two square meals a day. On the other hand their condition is worsening day by day and they are falling prey to different diseases and thereby facing untimely death.

As such, I request the Government of India to make a proper study of the present condition of the rickshaw pullers and take appropriate steps to improve their condition.

(ii) Demand for declaring Ulhasnagar and Ordnance Factory area of Thane in Maharashtra as named city

SHRI S.G. GHOLAP (Thane): Sir, as per House Rent Allowance and City Compensatory Allowance Central Government Employees Rules, Government servants whose place of duty falls within the named city of urban agglomeration shall be eligible for both the compensatory and house rent allowances, irrespective of whether his place of residence is within such limits or outside.

It is a fact that for political or other reasons, sometimes some area or part which is just on the boudary is not included in the qualifying limits of named Municipal Corporation or Municipality and, therefore, people serving in that area do not get H.R.A. and C.C.A., for example, Ulhasnagar & Ordnance factory area of Thane district in Maharashtra which is having population of more than 3 lakhs and is generally dependent for its essential supplies such as milk, vegetables, trains on the named city and still it is debarred from the above facility.

It is, therefore, requested to the Minister of Urban Development that city of Ulhasnagar & Ordnance Factory area of Thane district of Maharashtra be declared as named city so that Government servants serving in that area get the H.R.A. and C.C.A. as per adjacent city, namely, Kalyan Municipal Corporation.

- (iii) Rehabilitation of people displaced as a result of setting up of Super Thermal Power Station at Talcher in Orissa

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, it has been decided to set up a Super thermal Power Station at Talcher in Orissa through NTPC. A large number of villagers will be affected by this plant displacing several thousand people. What is, therefore, required is proper rehabilitation of these people with jobs provided to them in the plant as far as possible on priority. But the advertisements issued recently by the NTPC which has started functioning from Bhubaneswar as its headquarters, for recruitment to even Class III and Class IV posts from all over the country run counter to the general impression and expectation that the displaced people would be given jobs in the plant and as such has created discontentment and resentment among the people.

I would, therefore, request the Government that the headquarters of the NTPC for Talcher Super Thermal Power Station be shifted to Talcher immediately and people to be affected by the plant be provided various kinds of work, i.e. by way of service in the plant and construction etc.

12.07 hrs.

[MR. DEPUTY - SPEAKER *in the Chair*]

- (iv) Demand for measures to protect the entire coastal belt of Kerala from sea-erosion

PROF. K.V. THOMAS (Ernakulam): Sir, Kerala has 590 km. coastal line which stretches from Trivandrum to Kasargodu.

During every monsoon, Arabian Sea takes a monstrous shape and huge waves lash the coastal area and wash away a large number of houses and uproot thousands of coconut trees. A small State like Kerala cannot afford the financial burden of protecting the entire coastal belt. Government of India should consider sea erosion as a part of natural calamity and should take the full responsibility of protecting the coastal area.

- (v) Demand for a TV relay station at Ramagundam in Andhra Pradesh

SHRI G. BHOOPATHY (Peddapalli): Sir, Ramagundam in Andhra Pradesh is a place where a number of industries are located, namely, National Thermal Power Corporation, Singareni Collieries, Fertilizer Corporation of India etc. About a lakh of workers of these industries reside in Ramagundam and surrounding places like Mandamarri, Bellampalli, Ramakrishnapuram and other places. For the workers, it is very essential to provide recreation facilities. There is no TV relay station within a radius of about 200 Kms. So, it is imperative to start a TV relay station at Ramagundam.

The industries, namely, NTPC, Singareni Collieries and FCI are willing to bear a portion of the cost of TV relay station at Ramagundam. So, the Government of India is requested to open a TV relay station at Ramagundam in Andhra Pradesh at an early date.

- (vi) Demand for another direct train between Bangalore and Bombay

SHRI V.S. KRISHNA IYER (Bangalore South): Sir, there is a very heavy rush for reservation in the existing Udayan Express which is the only direct train running between Bangalore and Bombay. Recently Cochin-Bombay train has been diverted from Krishna Raja Puram to Guntakal without touching Bangalore City. Therefore, this Cochin-Bombay train is not at all useful to the Bangalore City passengers.